

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.08.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1058 of 2020	Berger Becker Coating Pvt. Ltd. Vs. Committee of Creditors of Asian Colour Coated Ispat Ltd. & Anr.	Samrat Sengupta	Ankur Mittal-R1 Pooja Mahajan-RP Bishwajit Dubey-R2 S. Banerji

For Directions

2.	Comp. App. (AT) (Ins) No. 1357 of 2019	Indian Bank. Vs. Arun Kumar Goel & Anr.	Milind Garg	Abhishek Anand Honey Satpal-R2
3.	Comp. App (AT) (Ins) No. 1493 of 2019	Bihar State Construction Corporation Ltd Employee Union Vs. Bihar State Construction Corporation Ltd.	Nilanjan Chatterjee	

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 627 of 2021	Chittaranjan Locomotive Works Vs. Stesalit Ltd. & Ors.	Joydeep Mazumdar	
5.	Comp. App. (AT) (Ins) No. 634 of 2021	Pradhan A.S. Logistics Pvt. Ltd. Vs. Transafe services Ltd. & Anr.	Ankur Singhal	
6.	Comp. App. (AT) (Ins) No. 648 of 2021	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Ors.	Venket Rao	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 181 - 182 of 2021	Winsome Investor Welfare Association Vs. Amit Gupta Liquidator of Winsome Diamonds and Jewellery Ltd.	Abhijeet Swaroop	Amit Gupta Rakesh Gupta Karan Kohli Niharika Sharma Sumant Batra-R1
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8.	Comp. App. (AT) (Ins) No. 339 of 2021	Howrah Mills Company Ltd. Vs. JM Financial Asset Reconstruction Company Ltd.	Hasan Murtaza	Smriti Churiwal Utsav Mukherjee Jaiveer Kant
9.	Comp. App. (AT) No. 147 of 2020	Sheesh Mahal Inns and Hotels Pvt. Ltd. & Anr. Vs. Registrar of Companies, Delhi & Anr.	Amrita Sarkar	Kamal kant Jha Adeeba Mujahid Ravi Singh

For Hearing

10.	Comp. App. (AT) (Ins) No. 450 of 2020	Government of India, Through office of the Deputy Commissioner GST & Central Excise, Balasore Division Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors.	Prasenjeet Mohapatra	Nikhil Mathure Charu Bansal-R1 Varsha Banerjee-R2 Divakar Maheshwari-R3
11.	Comp. App. (AT) (Ins) No. 845 of 2020	Chander Prakash Vs. JNC Constructions Pvt. Ltd. Through RP & Ors. With	Sanchit Garga	Aditya Madan-R1 Aseem Chaturvedi- R2 & R3 Prabhjit Singh Soni- RP Yogesh Gupta-RA
12.	Comp. App. (AT) (Ins) No. 855 of 2020	UP Awas Evam Vikas Parishad (UP Housing and Development Board) Vs. JNC Construction Pvt. Ltd. & Ors.	Ritesh Agrawal	G.P. Madaan-R1-R2 Prabhjit Singh Soni- IRP Shivank Diddi-R3
13.	Comp. App. (AT) No. 209 of 2020	R.P. Casting Pvt. Ltd. Vs. Registrar of Companies, Delhi & Haryana	Ashish Middha	Easha Kadian-R2 Himanshu

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar